

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA (IBC) 1422/2022 in CP(IB) No.469/9/HDB/2019
U/s 9 of IBC, 2016

IN THE MATTER OF:

Uni-President Vietnam Co. Ltd

...Financial Creditor

Vs

Gayatri Sea Foods & Feeds Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC)1422/2022

Ld. Liquidator Mr. Kasi Srinivas present.

This is an application filed by the Liquidator for leave of this Adjudicating Authority to take on record the Constitution of the revised Stake Holders Consultation Committee, consequent, to the Regulation 31A(1). Heard. Perused the application and the same is taken on record. Accordingly IA1422/2022 allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)